COURT NO. 33

THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO

To be Heard on Tuesday The 10th day of February 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	CRLP/899/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PONGUBALA RAKESH Vs THE STATE OF ANDHRA PRADESH	PADALA VENKATA SRIRAM REDDY	PUBLIC PROSECUTOR	CHITTOOR
2	CRLP/944/2026 IA 1/2026 Stay Petition	JAMPALA MOHAN KUMAR CHOWDARY Vs THE STATE OF ANDHRA PRADESH	A.SREE RAM	PUBLIC PROSECUTOR	KURNOOL
3	CRLP/945/2026 IA 1/2026 Stay Petition	PARASA SURESH Vs THE STATE OF ANDHRA PRADESH	GUNDA GOPI KRISHNA	PUBLIC PROSECUTOR	SPS NELLORE
4	CRLP/947/2026 IA 1/2026 Stay Petition	KURUBA MALLESHAPPA ALIAS MALLESHPALYA Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	PUBLIC PROSECUTOR	ANANTAPUR
5	CRLP/966/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MAHINDER SING ALIAS MAHINDHAR Vs THE STATE OF ANDHRA PRADESH	BALA MURALI Y	PUBLIC PROSECUTOR GUNDA GOPI KRISHNA	GUNTUR
6	CRLP/969/2026 IA 1/2026 Stay Petition	KANCHI RAMU Vs THE STATE OF ANDHRA PRADESH	NARESH KUMAR GUNDAPU	PUBLIC PROSECUTOR	CHITTOOR
7	CRLP/980/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	ALLADI MANOJ RAJVARDHAN ALIAS RAHUL Vs THE STATE OF ANDHRA PRADESH	Y V ANIL KUMAR	PUBLIC PROSECUTOR	SPS NELLORE
8	CRLP/982/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	A SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	KHAJA KHUTUBUDDIN SHAIK	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	KURNOOL
9	CRLP/985/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GOKULA CHINNA SAVITRAMMA Vs THE STATE OF ANDHRA PRADESH	SHAIK RAFI	PUBLIC PROSECUTOR	ANANTAPUR
10	CRLP/989/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	AMBATI RAMBABU Vs THE STATE OF ANDHRA PRADESH	R YELLA REDDY	PUBLIC PROSECUTOR	GUNTUR
11	CRLP/996/2026 IA 1/2026 Dispense with Petition	DR G ASHOK KUMAR Vs R TIRUMALA RAO	N BHARATH SIMHA REDDY	PUBLIC PROSECUTOR	VISAKHAPATNAM
12	CRLP/998/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	VARADA VENKATA ANAND Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	PUBLIC PROSECUTOR	SRIKAKULAM

13	CRLP/999/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PAMARTHI RAJ KUMAR Vs THE STATE OF ANDHRA PRADESH	VELAGANI NARASIMHULU	PUBLIC PROSECUTOR	KRISHNA
14	CRLP/1000/2026 IA 1/2026 Stay Petition	EEDA ANJIREDDY Vs THE STATE OF ANDHRA PRADESH	ALA CHANDRASEKHAR YADAV	PUBLIC PROSECUTOR	GUNTUR
15	CRLP/1001/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	D RATHNA Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	PUBLIC PROSECUTOR	CHITTOOR
16	CRLP/1003/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	DANDURI RANGAMMA Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	KRISHNA
17	CRLP/1005/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NAMBURI PHANIDRA Vs THE STATE OF ANDHRA PRADESH	G ELISHA	PUBLIC PROSECUTOR	GUNTUR
18	CRLP/1006/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PENUMATSA VIJAYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR	KRISHNA
19	CRLP/1007/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BASAM HARIKRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	LINGALA HAZARATHAIAH	PUBLIC PROSECUTOR	ANANTAPUR
20	CRLP/1008/2026 IA 1/2026 Stay Petition	LALAM RAMESH Vs THE STATE OF ANDHRA PRADESH	LAKSHMI D S	PUBLIC PROSECUTOR	KURNOOL
21	CRLP/1009/2026 IA 1/2026 Stay Petition	YADDANAPUDI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	PUBLIC PROSECUTOR	GUNTUR
22	CRLP/1010/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PEDAMUTHI KUMAR Vs THE STATE OF ANDHRA PRADESH	V VIJAYA VARDHAN	PUBLIC PROSECUTOR	KRISHNA
23	CRLP/1011/2026 IA 1/2026 Condone Delay in Rep IA 2/2026 Dispense with Petition IA 3/2026 Dispense with Petition	GUNNURI ASHOK Vs THE STATE OF ANDHRA PRADESH	RAJESH KUMAR B	PUBLIC PROSECUTOR	EAST GODAVARI
24	CRLP/1012/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	DASARI PURNACHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	NAGA PRAVEEN VANKAYALAPATI	PUBLIC PROSECUTOR	KRISHNA
25	CRLP/1013/2026 IA 1/2026 Stay Petition	E. VEERESH Vs THE STATE OF ANDHRA PRADESH	KARANAM VASANTHA KUMAR	PUBLIC PROSECUTOR	KURNOOL
26	CRLP/1014/2026 IA 1/2026	MYLAPALLI NAVEEN KUMAR	KANALA MAHESH	PUBLIC PROSECUTOR	VISAKHAPATNAM

	Dispense with Petition IA 2/2026 Stay Petition	Vs THE STATE OF ANDHRA PRADESH			
27	CRLP/1019/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHINTA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	PUBLIC PROSECUTOR	GUNTUR
28	CRLP/1020/2026 IA 1/2026 Stay Petition	BATHULA CHINNAIAH Vs THE STATE OF ANDHRA PRADESH	HARANADHA RAJU KATTA	PUBLIC PROSECUTOR	KURNOOL

ADMISSION

29	CRLP/4446/2024 IA 2/2024 Stay Petition	SIMHADRI NAGA SIVA PRASAD Vs THEJESWARA NAGARATHNAMMA	BUGULU SREETEJA	PUBLIC PROSECUTOR	KURNOOL
30	CRLP/8528/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	K A RAJAGOPAL Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	PUBLIC PROSECUTOR B PARAMESEWARA RAO P NARAHARI BABU (C)	ANANTAPUR
31	CRLP/2614/2025 IA 1/2025 Stay Petition IA 2/2025 Dispense with Petition	BIKKASANI NAAGA SANTHOSH Vs THE STATE OF ANDHRA PRADESH	PARDHA SARADHI A V	PUBLIC PROSECUTOR (C)	CHITTOOR
32	CRLP/888/2026 IA 2/2026 Stay Petition CRLP/381/2026 CRLP/386/2026	KAVALI DHANA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	PALLA BALU ANIL KUMAR	PUBLIC PROSECUTOR (C)	WEST GODAVARI
33	CRLP/381/2026 IA 2/2026 Stay Petition	MANDAPATI CHIRANJEEVI VENKATA VENU GOPALAKRISHNAM RAJU Vs THE STATE OF ANDHRA PRADESH	JAMI MADHAVI	PUBLIC PROSECUTOR	GUNTUR
34	CRLP/386/2026 IA 2/2026 Stay Petition	SRI CHENNU RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	JAMI MADHAVI	PUBLIC PROSECUTOR	WEST GODAVARI

ADMISSION (HOME)

35	WP/3629/2026 IA 1/2026 Direction Petition	DODDA NAGIREDDY Vs THE STATE OF ANDHRA PRADESH	SASANKA BHUVANAGIRI	GP FOR HOME	GUNTUR
36	WP/3660/2026 IA 1/2026 Direction Petition	KILLARI MALLISWARI Vs THE STATE OF ANDHRA PRADESH	M S S SWAYAM PRAKASH BABU	GP FOR HOME	CHITTOOR
37	WP/3662/2026 IA 1/2026 Direction Petition	N VIJAYA Vs THE STATE OF AP	SODUM ANVESHA	GP FOR HOME	CHITTOOR
38	WP/3669/2026 IA 1/2026 Direction Petition	CETTY SUDHA RANI Vs THE STATE OF AP	G VENKATA SUBBA RAJU	GP FOR HOME	VISAKHAPATNAM
39	WP/3686/2026 IA 1/2026 Direction Petition	GEDELA PYDI NAIDU Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR HOME	VISAKHAPATNAM
40	WP/3688/2026	MAHESHWARAM	RAPOLU BHASKAR	GP FOR HOME	VISAKHAPATNAM

	IA 1/2026 Direction Petition	SANDEEP RAJ Vs THE STATE OF ANDHRA PRADESH			
41	WP/3690/2026 IA 1/2026 Direction Petition	AKULA SIVA RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR HOME	KRISHNA
42	WP/3696/2026 IA 1/2026 Direction Petition	THAGEERU MANJULA Vs THE STATION HOUSE OFFICER VEDURUKUPPAM POLICE STATION	P NAGENDRA REDDY	GP FOR HOME	CHITTOOR
43	WP/3704/2026 IA 1/2026 Direction Petition	SAKE JAYA BHARATHI Vs THE STATE OF AP	ARUN SHOWRI G	GP FOR HOME	ANANTAPUR
44	WP/3715/2026 IA 1/2026 Direction Petition	KODIGUDLA SHANKAR Vs THE STATE OF ANDHRA PRADESH	BANDI SRIHARI	GP FOR HOME	ANANTAPUR
45	WP/3731/2026 IA 1/2026 Direction Petition	KOPPARTHI MANI RATNAMALA Vs THE STATE OF ANDHRA PRADESH	DWARAMPUDI SAVITHRI	GP FOR HOME	WEST GODAVARI
46	WP/3753/2026 IA 1/2026 Direction Petition	SATYAVALLI SRI SAI GOVARDHAN Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR HOME	KRISHNA
47	WP/3754/2026 IA 1/2026 Direction Petition IA 2/2026 Injunction Petition	PINDI VENKATA SURESH Vs THE STATE OF AP	K S MURTHY ASSOCIATES	GP FOR HOME	VISAKHAPATNAM
48	WP/3756/2026 IA 1/2026 Direction Petition	BANGI NAGENDRUDU Vs THE STATE OF AP	ELURU SESHA MAHESH BABU	GP FOR HOME	KURNOOL
49	WP/3757/2026 IA 1/2026 Direction Petition	BAPATLA SRIKANTH Vs THE STATE OF ANDHRA PRADESH	MAGANTI SAI KRISHNA	GP FOR HOME	GUNTUR
50	WP/3759/2026 IA 1/2026 Direction Petition	CHUWATE SWATHI Vs THE STATE OF AP	PATHI SIVA PRASAD	GP FOR HOME	KURNOOL
51	WP/3765/2026 IA 1/2026 Direction Petition	BALESAB SHAIK MUHAMMED ASIF Vs THE UNION OF INDIA	RAMESH VODNALA	GP FOR HOME	YSR KADAPA
52	WP/3782/2026 IA 1/2026 Suspension Petition	CHILLA KRISHNAIAH Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME	ANANTAPUR
53	WP/3793/2026 IA 1/2026 Direction Petition	M CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	BVSS BALAKRISHNA RANJIT	GP FOR HOME	KRISHNA
54	WP/3795/2026	SYED MABU SHAREEF Vs THE STATE OF AP	A GAYATRI REDDY	GP FOR HOME	YSR KADAPA
55	WP/3800/2026	BURAGAPU PRADDEP	HARINADH NIDAMANURI	GP FOR HOME	YSR KADAPA

	IA 1/2026 Direction Petition	Vs THE STATE OF AP			
56	WP/3804/2026 IA 1/2026 Direction Petition	BHUMIREDDY RAMA LAKSHUMMA Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	GP FOR HOME	SRIKAKULAM
57	WP/3807/2026 IA 1/2026 Direction Petition	GADE NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	KISHORE KUMAR KATARI	GP FOR HOME	GUNTUR
58	WP/3817/2026 IA 1/2026 Direction Petition	KURUVA SHANKAR Vs THE STATE OF ANDHRA PRADESH	BUDIGE BHOJA RAAM	GP FOR HOME	KURNOOL
59	WP/3818/2026 IA 1/2026 Direction Petition	KANGARU MALLAMMA Vs THE STATE OF AP	Dondappagari Sai Siddi Srikhar	GP FOR HOME	KURNOOL
60	WP/3837/2026 IA 1/2026 Direction Petition	VEMAPURAM PEDDARANGA REDDY Vs THE STATE OF ANDHRA PRADESH	RAYALCHERUVU ABISHEK REDDY	GP FOR HOME	CHITTOOR
61	WP/3861/2026 IA 1/2026 Direction Petition	KANDULA GANGA BHAVANI Vs THE STATE OF AP	V SAI KUMAR	GP FOR HOME	EAST GODAVARI
62	WP/3874/2026 IA 1/2026 Direction Petition	K V SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	DEVALARAJU ANIL KUMAR	GP FOR HOME	CHITTOOR

COURT NO. 33

THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO

To be Heard on Tuesday The 10th day of February 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
63	CRLP/433/2020 IA 2/2020 Stay Petition	ALAGANURU RAJENDRA PRASAD Vs THE STATION HOUSE OFFICER	PEETA RAMAN	PUBLIC PROSECUTOR (AP) SIVAPRASAD REDDY VENATI	KURNOOL
64	CRLP/851/2020	VEMPADA NARASINGA RAO. Vs THE STATE OF ANDHRA PRADESH	.	PUBLIC PROSECUTOR (AP) KHAMAR KIRAN KANTAMNENI	VISAKHAPATNAM
65	CRLP/882/2020 IA 2/2020 Stay Petition	KODURU CHINA DEMUDU Vs THE STATE OF ANDHRA PRADESH	S SRIDHAR	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
66	CRLP/1470/2020 (CRP/25/2018) IA 1/2020 Stay Petition	KATRAGADDA RAGHU Vs KATRAGADDA NAVYA TEJA	N SRIRAM MURTHY	SIVA RAMA KRISHNA KOLLURU PUBLIC PROSECUTOR	GUNTUR
67	CRLP/1577/2020 IA 1/2020 Stay Petition IA 1/2022 Extension Petition	GURRALA PARVATHAMMA ALIAS REVARTHAMRA Vs GURRALA CHINNA REDDAMMA	T JANARDHAN RAO	SHAIK MOHAMMED ISMAIL PUBLIC PROSECUTOR	YSR KADAPA
68	CRLP/4889/2020 IA 1/2020 Stay Petition	TANNERU SAMBA SIVA RAO Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA SPL.PUBLIC PROSECUTOR FOR CID	SPL.PUBLIC PROSECUTOR FOR CID SATYANARAYANA DHARA	GUNTUR
69	CRLP/5939/2020 IA 1/2020 Suspension Petition	S HARINATH REDDY Vs THE STATE OF ANDHRA PRADESH	M PRASADA RAO	PUBLIC PROSECUTOR (AP)	ANANTAPUR
70	CRLP/4056/2021 IA 1/2024 Vacate Stay Petition	KONDAVAJU YARRAIAH Vs STATE OF ANDHRA PRADESH	KOCHIRI RAJA SHEKAR	PUBLIC PROSECUTOR (AP) Dr.MALLADI KOTESWARA RAO	GUNTUR
71	CRLP/875/2023 IA 1/2023 Stay Petition	CHILLA KURU MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	PUBLIC PROSECUTOR (AP) KOTI REDDY IDAMAKANTI	SPS NELLORE
72	CRLP/12179/2025 IA 1/2025 Stay Petition	YARNAPATI LAKSHMIDEVI Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	PUBLIC PROSECUTOR KALEEMULLA S	YSR KADAPA
73	CRLP/12195/2025 IA 2/2025 Stay Petition	PEDDINTI VEERENDRA @ AKULA VAISALI SINDHU Vs THE STATE OF ANDHRA PRADESH	SAMBASIVA RAO PASUPULETI	PUBLIC PROSECUTOR VEERAGANI LEELA KRISHNA	GUNTUR
74	WP/35287/2025 IA 1/2025 Direction Petition	BETHALA VIDYAVATHI Vs THE STATE OF ANDHRA PRADESH	HABIBULLA SHAIK	GP FOR HOME R2 R4 R5 UNSERVED,	GUNTUR
FOR WITHDRAWAL					
75	WP/31841/2023 IA 1/2023	SREERAMA SUJATHA Vs	KONNEPALLI LAKSHMI DEVI	GP FOR HOME PHANI BABU	YSR KADAPA

	Suspension Petition IA 1/2024 Amendment Petition	THE STATE OF ANDHRA PRADESH		YALAMANCHILI	
76	WP/14631/2024 IA 1/2024 Suspension Petition	SREERAMA SIVA KARTHIK Vs THE STATE OF ANDHRA PRADESH	UPADHRASTA LAKSHMIPRASANNA	GP FOR HOME GP FOR HOME	YSR KADAPA
77	WP/14633/2024 IA 1/2024 Suspension Petition	SREERAMA PRABHAKAR Vs THE STATE OF ANDHRA PRADESH	UPADHRASTA LAKSHMIPRASANNA	GP FOR HOME PHANI BABU YALAMANCHILI	YSR KADAPA
78	WP/34257/2025 IA 1/2025 Direction Petition	GUJJULA BALAPRAKASAM REDDY Vs THE STATION HOUSE OFFICER	ANJANEYA SARMA.M	GP FOR HOME	PRAKASAM

FOR COMPROMISE

79	CRLP/5479/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition IA 3/2025 Stay Petition IA 4/2025 Permission Petition IA 5/2025 Compromise Petition	SRI VEGUNTA KRISHNA MOHAN Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR SIRAM JASWANTH Mentioned Case.	WEST GODAVARI
80	CRLP/8185/2025 IA 1/2025 Dispense with Petition IA 2/2025 Permission Petition IA 3/2025 Compromise Petition IA 4/2025 Compromise Petition IA 5/2025 Stay Petition	VELITHARLLA SATISH KUMAR ALIAS SATISH Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	PUBLIC PROSECUTOR M VENKATESWARLA REDDY Mentioned case.	YSR KADAPA

PART-HEARD CASES

81	CRLP/6115/2020 IA 1/2020 Stay Petition	M/S. CRESCENT THERAPEUTICS LTD. Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	PUBLIC PROSECUTOR (AP)	YSR KADAPA
82	CRLP/5020/2024 IA 1/2024 Stay Petition	RAVIPATI LAKSHMI ALIAS NAGALAKSHMI Vs THE STATE OF AP	J M NAIDU	PUBLIC PROSECUTOR SUDHEER KUMAR ATTALURI	PRAKASAM
83	CRLRC/801/2025 IA 1/2025 Dispense with Petition IA 2/2025 Leave Petition	K SARALA Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	PUBLIC PROSECUTOR	GUNTUR
84	CRLP/13088/2025	PITTA RAJU ALIAS RISKY BOY Vs THE STATE OF ANDHRA PRADESH	JESHTADI SUNIL KUMAR	PUBLIC PROSECUTOR Regular Bail. Mentioned case.	EAST GODAVARI

ADMISSION

85	CRLP/4080/2021 IA 1/2021 Condone Delay Petition IA 2/2021 Dispense with Petition IA 3/2021 Stay Petition	S. MADHUSUDANA RAO Vs STATE OF ANDHRA PRADESH	RAMA RAO MAVIDI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VISAKHAPATNAM
86	CRLP/3514/2024 IA 2/2024 Stay Petition	SARPARAPU VENKATESH Vs THE STATE OF ANDHRA	BONU RAMA SHANKAR RAO	PUBLIC PROSECUTOR (AP) HARINATH REDDY SOMA	VISAKHAPATNAM

		PRADESH			
87	CRLP/9818/2024 IA 1/2024 Stay Petition	MUTHYALA GANGADHARA RAO Vs THE STATE OF ANDHRA PRADESH	P VIJAYA KUMARI	PUBLIC PROSECUTOR MAHESWARI ARIKA	PRAKASAM
88	CRLP/7284/2025 IA 1/2025 Stay Petition	CHINTHATI SUDHEER Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	PUBLIC PROSECUTOR CH SRINIVAS N.R 6.2.26	YSR KADAPA
89	CRLP/9580/2025 IA 1/2025 Stay Petition	INDIA DIGITAL SCHOOLS TRUST Vs M/S. SRI VENKATA RAMA BOOK DEPOT	DR D VENKATA RAMANA REDDY	SRINIVASA RAO MODUKURI PUBLIC PROSECUTOR	GUNTUR
90	CRLP/10770/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	KOLA SRINIVAS VAMSI KRISHNA Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	PUBLIC PROSECUTOR	EAST GODAVARI
91	CRLP/11112/2025 IA 1/2025 Stay Petition	POLAMARASETTI ATCHAYYA NAIDU Vs THE STATE OF ANDHRA PRADESH	P VIVEK	PUBLIC PROSECUTOR V.V.S.RAMAKRISHNA.A (C)	VISAKHAPATNAM
92	CRLP/12271/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	DEVARAPALLI KALAVATHI Vs THE STATE OF ANDHRA PRADESH	B P RAJU	PUBLIC PROSECUTOR LEGAL AID G SAI NARAYANA RAO	KRISHNA
93	CRLP/12317/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	PASUPULETI CHINACHENNAIAH Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	PUBLIC PROSECUTOR G SAI NARAYANA RAO (SP)	GUNTUR
94	CRLP/12579/2025 IA 1/2025 Stay Petition	SATYA SWAROOP ANJURI ALIAS SATYA SWAROOP AMJURI Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G G.ARUN SHOWRI(CENTRAL GOVT. COUSEL)	PUBLIC PROSECUTOR R2 UNSERVED, N.R 6.2.26	EAST GODAVARI
95	CRLP/12589/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	MOONA SADDAM HUSSAIN Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	PUBLIC PROSECUTOR	SPS NELLORE
96	CRLP/12608/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	P.N.CHAYA PRASAD Vs THE STATE OF ANDHRA PRADESH	KODE RAMESH BABU	PUBLIC PROSECUTOR B.V.DURGA PRASAD N.R 6.2.26	CHITTOOR
97	CRLP/12655/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	CHAKALI LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	PUBLIC PROSECUTOR N CHANDRA SEKHAR REDDY	YSR KADAPA
98	CRLP/12666/2025 IA 2/2025 Stay Petition	MUMMIDISETTY VARAHA VENKATA SANTOSH KUMAR Vs THE STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	PUBLIC PROSECUTOR O UDAYA KUMAR	VISAKHAPATNAM
99	CRLP/12674/2025 IA 2/2025 Stay Petition CRLP/3999/2025	SHAIK PINJARI IMAM BEE Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	PUBLIC PROSECUTOR K SREEDHAR MURTHY	ANANTAPUR

100	CRLP/3999/2025 IA 1/2025 Stay Petition	THIRANNAGARI MANO PRIYA Vs THE STATE OF ANDHRA PRADESH	MAHADEVA KANTHRIGALA	PUBLIC PROSECUTOR	ANANTAPUR
101	CRLP/12681/2025 IA 2/2025 Stay Petition	SHAIK ANWAR Vs THE STATE OF ANDHRA PRADESH	KARTHIKSIDDARTHA SALADI	PUBLIC PROSECUTOR NAUMENE SURAPARAJ KARLAPALEM	KRISHNA
102	CRLP/12684/2025 IA 1/2025 Stay Petition	PENUGONDA SAI KUMAR (A-1) Vs THE STATE OF ANDHRA PRADESH	KALIGINEEDI YASWANTH	PUBLIC PROSECUTOR	WEST GODAVARI
103	CRLP/12685/2025 IA 2/2025 Stay Petition	KUDRAPU HARATHI Vs THE STATE OF AP	P DURGA PRASAD	PUBLIC PROSECUTOR G VENKATA SUBBA RAJU	EAST GODAVARI
104	CRLP/12686/2025 IA 2/2025 Stay Petition	SHAIK RAHAMATH BASHA Vs THE STATE OF ANDHRA PRADESH	PENJURI VENUGOPAL	PUBLIC PROSECUTOR ANAND KUMAR KOCHIRI	PRAKASAM
105	CRLP/12692/2025 IA 2/2025 Stay Petition	VAVILI SULOCHANA ALIAS SULOCHANAMMA Vs THE STATE OF AP	AYESHA AZMA S	PUBLIC PROSECUTOR	SPS NELLORE
106	CRLP/12696/2025 IA 1/2025 Stay Petition	SMT BERI AURNA Vs THE STATE OF ANDHRA PRADESH	G VIVEKANAND	PUBLIC PROSECUTOR	VISAKHAPATNAM
107	CRLP/12699/2025 IA 2/2025 Stay Petition	KASI NEERAJA Vs THE STATE OF ANDHRA PRADESH	KASHAPOGU SURESH	PUBLIC PROSECUTOR	EAST GODAVARI
108	CRLP/12700/2025 IA 1/2025 Stay Petition	CHOWDAPPA RAMESH Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR	ANANTAPUR
109	CRLP/12701/2025 IA 1/2025 Stay Petition	RACHAMALLU LELLAVATHI Vs THE STATE OF ANDHRA PRADESH	BALAIAH B	PUBLIC PROSECUTOR	CHITTOOR
110	CRLP/12702/2025 IA 2/2025 Stay Petition	LELLA SAMPURNA Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	PUBLIC PROSECUTOR	YSR KADAPA
111	CRLP/12705/2025 IA 2/2025 Stay Petition	SYMA SUNDARI Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR	GUNTUR
112	CRLP/12706/2025 IA 2/2025 Stay Petition	CHALLA ANKAMMA Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR	GUNTUR
113	CRLP/12721/2025 IA 2/2025 Stay Petition	THUMUKUNTA PENCHULAIAH Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR	CHITTOOR
114	CRLP/12722/2025 IA 2/2025 Stay Petition	ANAGANI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SHAIK JAHANGEER BASHA	PUBLIC PROSECUTOR	GUNTUR

115	CRLP/12726/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition CRLP/12724/2025	C TYAGARAJU ALIAS M V TYAGARAJU Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	PUBLIC PROSECUTOR	ANANTAPUR
116	CRLP/12724/2025 IA 2/2025 Stay Petition	C RAGHAVENDRA Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	PUBLIC PROSECUTOR	ANANTAPUR
117	CRLP/12733/2025 IA 2/2025 Stay Petition CRLP/11931/2025	BANKA ARUN Vs THE STATE OF ANDHRA PRADESH	KOTHA LEELA GANESH RAGHAVENDRA	PUBLIC PROSECUTOR	GUNTUR
118	CRLP/11931/2025 IA 2/2025 Stay Petition	KANNEGANTI ARUN BABU Vs THE STATE OF ANDHRA PRADESH	NAMRATHA CHOUDARY P	PUBLIC PROSECUTOR	GUNTUR
119	CRLP/12742/2025 IA 2/2025 Stay Petition	SHAIK HAJABI ALIAS KHAJABI Vs THE STATE OF ANDHRA PRADESH	MALIREDDY GOWTHAM	PUBLIC PROSECUTOR	SPS NELLORE
120	CRLP/12744/2025 IA 2/2025 Stay Petition	SHAIK SHARMILA Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	PUBLIC PROSECUTOR	KURNOOL
121	CRLP/12747/2025 IA 1/2025 Stay Petition	SHAIK BASHA ALIAS REHAMTULLA BASHA Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	PUBLIC PROSECUTOR	KURNOOL
122	CRLP/12750/2025 IA 2/2025 Stay Petition	PEDDARANGAREDDYGARI VENKATA LAKSHMAMMA Vs THE STATE OF ANDHRA PRADESH	G V V S VARA PRASAD	PUBLIC PROSECUTOR	YSR KADAPA
123	CRLP/12751/2025	RAJANI NERSU Vs STATE OF ANDHRA PRADESH	P LAKSHMANA RAO	PUBLIC PROSECUTOR HARI KRISHNA TATA	KRISHNA
124	CRLP/12911/2025 IA 1/2025 Stay Petition CRLP/54/2026	GANDHAM CHANDRASEKHAR Vs THE STATE OF ANDHRA PRADESH	SRINIVASA KANNAMA REDDY	PUBLIC PROSECUTOR P S P SURESH KUMAR	KRISHNA
125	CRLP/54/2026 IA 1/2026 Stay Petition	AKKINENI VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	PUBLIC PROSECUTOR	KRISHNA
126	CRLP/13538/2025 IA 1/2025 Stay Petition	DONTHAGANI BHARGAV Vs THE STAE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	PUBLIC PROSECUTOR SAMBOJU BALA GOPAL N.R 6.2.26	GUNTUR
127	CRLP/13591/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	APPIREDDYGARI SURESH REDDY Vs THE STATE OF ANDHRA PRADESH	G SEKHAR REDDY	PUBLIC PROSECUTOR E ANJANA REDDY N.R 6.2.26	ANANTAPUR
128	CRLP/4/2026 IA 1/2026 Stay Petition	ANASURI BALA BHASKARA VEERAJU Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR SULTANA SHAIK	EAST GODAVARI

129	CRLP/7/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NEELAM PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	KRISHNA
130	CRLP/9/2026 IA 2/2026 Stay Petition	TALLAM CHIRANJEEVI Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	PUBLIC PROSECUTOR	ANANTAPUR
131	CRLP/15/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KODAMALA CHINNA RAMAIAH Vs THE STATE OF AP	RIZWAN ALI SHAIK	PUBLIC PROSECUTOR	PRAKASAM
132	CRLP/16/2026 IA 1/2026 Stay Petition	KOGILAHOTA PEDDA ERESHA ALIAS K P VEERESH Vs THE STATE OF ANDHRA PRADESH	P.VENKATA NARASIMHULU	PUBLIC PROSECUTOR	KURNOOL
133	CRLP/20/2026 IA 1/2026 Stay Petition	NAMALA JANAKI KUMARI Vs THE STATE	A V BADRA NAGA SESHAYYA	PUBLIC PROSECUTOR	SRIKAKULAM
134	CRLP/30/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	DR JASTI SAMBASIVA RAO Vs THE STATE OF ANDHRA PRADESH	P V A PADMANABHAM	PUBLIC PROSECUTOR	GUNTUR
135	CRLP/48/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SYED ARSHAD AHMED Vs THE STATE OF ANDHRA PRADESH	HABIBULLA SHAIK	PUBLIC PROSECUTOR	GUNTUR

ADMISSION (HOME)

136	WP/22753/2024 IA 1/2024 Direction Petition	IRLA VENKATA SHIVA Vs THE STATE OF AP	V SAI KUMAR	GP FOR HOME	GUNTUR
137	WP/1466/2026 IA 1/2026 Direction Petition	SONTI VENKATA SUSHMA Vs THE STATE OF ANDHRA PRADESH	MAREEDU SASIDHAR	GP FOR HOME PENUMAKA VENKATA RAO	KRISHNA
138	WP/1703/2026	YERNENI SRI RAJA RAJESWARI Vs THE STATE OF AP	PREM KUMAR POTHINA	GP FOR HOME	KRISHNA
139	WP/2127/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	GURRAM JACOB Vs STATE OF ANDHRA PRADESH	M SOLOMON RAJU	GP FOR HOME Y YOHAN (C)	YSR KADAPA
140	WP/2180/2026 IA 1/2026 Direction Petition	SHAIK GHOUSE BASHA Vs THE STATE OF AP	MUJTAHID HUSSAIN	GP FOR HOME (C)	YSR KADAPA
141	WP/2253/2026 IA 1/2026 Direction Petition	P CHINNA HAZARATHAIAH Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP FOR HOME N.R 6.2.26	SPS NELLORE
142	WP/2869/2026 IA 1/2026 Direction Petition	KUKKALA LAKSHMI Vs THE STATE OF AP	BOKKA SATYANARAYANA KAMLA		EAST GODAVARI
143	WP/2877/2026 IA 1/2026 Direction Petition	ROKKAM SAHITHI Vs THE STATE OF ANDHRA PRADESH	SUDHESHNA YAKKALA	GP FOR HOME	SRIKAKULAM

144	WP/2899/2026 IA 1/2026 Direction Petition	KARATAM NAGA KUMAR Vs THE STATE OF ANDHRA PRADESH	BOKKA SATYANARAYANA KAMLA	GP FOR HOME	EAST GODAVARI
145	WP/2927/2026 IA 1/2026 Direction Petition	KARNATI VEERABHADRA RAO Vs THE STATE OF ANDHRA PRADESH	JESTADI PRUDVI RAJU	GP FOR HOME	GUNTUR
146	WP/2929/2026 IA 1/2026 Direction Petition	PACHIPULUSU VIJAY SARADHI Vs THE STATE OF ANDHRA PRADESH	PONNEKANTI MALLIKARJUNA RAO	GP FOR HOME	GUNTUR
147	WP/2965/2026 IA 1/2026 Direction Petition	NARAPU REDDY SRINIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	SHAIK MD UMAR ABDULLAH	GP FOR HOME	YSR KADAPA
148	WP/2989/2026 IA 1/2026 Direction Petition	DR.K.SIVA PRASAD Vs THE STATE OF A.P.	N PREMRAJ	GP FOR HOME	KURNOOL
149	WP/3025/2026 IA 1/2026 Direction Petition	PILLI RAMALAKSHMI Vs THE STATE OF ANDHRA PRADESH	P KAMLAKAR	GP FOR HOME	EAST GODAVARI
150	WP/3068/2026 IA 1/2026 Direction Petition	SAGI APALANARASIMHA RAJU Vs THE STATE OF AP	N BHARATH SIMHA REDDY	GP FOR HOME	VIZIANAGARAM
151	WP/3247/2026 IA 1/2026 Direction Petition	BODDU SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	D S N V PRASAD BABU	GP FOR HOME N.R 6.2.26	KRISHNA

FOR HEARING

152	CRLP/2246/2020 IA 1/2020 Direction Petition IA 1/2024 Substitute Petition CRLP/2261/2020 CRLP/2740/2020	M/S PRATIBHA OFFSET PRINTING PVT. LTD. Vs THE STATE OF ANDHRA PRADESH.	VENKAT CHALASANI	PUBLIC PROSECUTOR (AP) V R MAHESWARA RAO PALETI	KRISHNA
153	CRLP/2261/2020 IA 1/2020 Leave Petition IA 2/2020 Suspension Petition IA 1/2024 Substitute Petition	M/S PRATIBHA OFFSET PRINTING PVT. LTD. Vs THE STATE OF ANDHRA PRADESH.	VENKAT CHALASANI	PUBLIC PROSECUTOR (AP) V R MAHESWARA RAO PALETI	KRISHNA
154	CRLP/2740/2020 IA 1/2020 Leave Petition IA 2/2020 Stay Petition IA 3/2020 Suspension Petition IA 1/2024 Substitute Petition	M/S. PRATIBHA OFFSET PRINTING PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	PUBLIC PROSECUTOR (AP) V R MAHESWARA RAO PALETI N N SOMENDRA REDDY	KRISHNA

FOR EXTENSION OF INTERIM ORDERS

155	CRLP/2893/2020 IA 1/2020 Stay Petition	KORIMI SAILAJA Vs VEJENDLA SRIHARI	N RAVI PRASAD	PUBLIC PROSECUTOR (SP)	PRAKASAM
156	CRLP/2994/2023 IA 2/2023 Extension Petition	VALLEPU TIRUPATAMMA Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	PUBLIC PROSECUTOR (AP)	EAST GODAVARI

157	CRLP/5936/2023 IA 2/2023 Stay Petition	KOLLIBONI SRUJANA Vs THE STATE THROUGH REPRESENTED BY ITS PUBLIC PROSECUTOR	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
158	CRLP/2101/2024 IA 1/2024 Stay Petition IA 1/2026 Extension Petition	MODEPALLI SRINIVASULU Vs KANDA MOHAN AMARNATH	PEDDIBHOTLA VENKATA SAI RAJESH	PULI PRATYUSHA PUBLIC PROSECUTOR	VISAKHAPATNAM
159	CRLP/4496/2025 IA 1/2025 Stay Petition CRLP/4499/2025 CRLP/4501/2025	SIRIPURAPU SRI LAXMI Vs THE STATE OF ANDHRAPRADESH	DEVINENI RADHA RANI	PUBLIC PROSECUTOR	KRISHNA
160	CRLP/4499/2025 IA 1/2025 Stay Petition	SIRIPURAPU SRI LAXMI Vs THESTATEOFANDHRAPRADESH	DEVINENI RADHA RANI	PUBLIC PROSECUTOR KILARU NITHIN KRISHNA	KRISHNA
161	CRLP/4501/2025 IA 1/2025 Stay Petition	SIRIPURAPU SRI LAXMI Vs THE STATE OF ANDHRA PRADESH	DEVINENI RADHA RANI	PUBLIC PROSECUTOR KILARU NITHIN KRISHNA	KRISHNA
162	CRLP/9242/2025 IA 1/2025 Stay Petition	PAMIDI SATHYANARAYANA Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	PUBLIC PROSECUTOR SOORA VENKATA SAINATH	KURNOOL
163	CRLP/10471/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	RAJU PATTIPATI Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	PUBLIC PROSECUTOR	GUNTUR

COURT NO. 33

THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO

To be Heard on Tuesday The 10th day of February 2026(AT 02:15 PM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
MENTIONED CASES					
164	CRLP/7641/2021 IA 2/2021 Stay Petition	P.GOWTHAMI Vs THE STATE REPRESENTED BY THE STATION HOUSE OFFICER	SODUM ANVESHA	PUBLIC PROSECUTOR (AP) G VIJAYA SARADHI N.R 6.2.26	SPS NELLORE
165	CRLP/5388/2022 IA 2/2022 Stay Petition	GURAZALA UMA Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	PUBLIC PROSECUTOR (AP) MARELLA RADHA	GUNTUR
166	CRLP/234/2023 IA 2/2023 Stay Petition	KANNEGANTI SREENIVASA CHARI Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	PUBLIC PROSECUTOR (AP) N.R 6.2.26	GUNTUR
167	CRLP/1107/2023 IA 1/2023 Stay Petition	CHELLA SAMBASIVAM SHANMUGAM Vs THE STATE OF ANDHRA PRADESH	SS RAMA KRISHNA PRASAD	PUBLIC PROSECUTOR (AP) D PURNACHANDRA REDDY	CHITTOOR
168	CRLP/1222/2023 IA 1/2023 Stay Petition	KONDEBOINA VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	SS RAMA KRISHNA PRASAD	PUBLIC PROSECUTOR (AP)	KRISHNA
169	CRLP/2454/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	SMT. NADIMPALLI SREEDEVI Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	PUBLIC PROSECUTOR (AP) MADHU BABU ISUKAPATLA N.R 6.2.26	EAST GODAVARI
170	CRLP/3212/2023	KANCHARLA (BONAGIRI) ASRITHA RATNA KUMARI Vs BONAGIRI KRISHNA RAJIV	A K KISHORE REDDY	LAKSHMI PUPPALA PUBLIC PROSECUTOR N.R 6.2.26	EAST GODAVARI
171	CRLP/3791/2023 IA 1/2023 Stay Petition	P. SRAVAN KUMAR Vs THE STATE OF ANDHRA PRADESH	V SEETHARAMA AVADHANI	PUBLIC PROSECUTOR (AP) N.R 6.2.26	KURNOOL
172	CRLP/4977/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	K.VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI VENKATA RAMA RAO KOTA	VISAKHAPATNAM
173	CRLP/4978/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	K. VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI VENKATA RAMA RAO KOTA	VISAKHAPATNAM
174	CRLP/4986/2023 IA 1/2023 Stay Petition	GALI KIRESH BABU Vs THE STATE OF ANDHRA PRADESH	BHANU PRASAD CHUKKAPALLI	PUBLIC PROSECUTOR (AP) N.R 6.2.26	KRISHNA
175	CRLP/7015/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	GAGULOTU BHAVANI BHAI Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR (AP) SRINIVASULU P KATA SAMBASIVA RAO N.R 6.2.26	GUNTUR

176	CRLP/7140/2023 IA 1/2023 Stay Petition	RANGAM VIJAY @ RANGAM VIJAY KUMAR Vs THE STATE OF ANDHRA PRADESH	S VARADARAJULU CHETTY	PUBLIC PROSECUTOR (AP) N.R 6.2.26	CHITTOOR
177	CRLP/7173/2023 IA 1/2023 Stay Petition	DANDA NAVEEN KUMAR Vs SMT. MAGANTI HEMALATHA	T SREEDHAR	NIMMAGADDA REVATHI PUBLIC PROSECUTOR N.R 6.2.26	SPS NELLORE
178	CRLP/7753/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition IA 1/2025 Extension Petition	SMT MATETI SANTHA Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR (AP) N.R 6.2.26	VISAKHAPATNAM
179	CRLP/8010/2023 IA 1/2023 Stay Petition	PANDULA DEVID HARSAN Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP) KOTI REDDY IDAMAKANTI N.R 6.2.26	PRAKASAM
180	CRLP/8141/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	PILLI SRIKANTH Vs THE STATE OF ANDHRA PRADESH	DWARAMPUDI SAVITHRI	PUBLIC PROSECUTOR (AP) Y NARAPA REDDY	GUNTUR
181	CRLP/8183/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	PASAPALA PRASANTH Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	PUBLIC PROSECUTOR (AP) N.R 6.2.26	SPS NELLORE
182	CRLP/8371/2023 IA 1/2023 Stay Petition	TELLA RAVI BABU Vs THE STATE OF ANDHRA PRADESH	P SUBASH	PUBLIC PROSECUTOR (AP) T V S PRABHAKARA RAO RAMALAKSHMANA REDDY SANEPALLI	WEST GODAVARI
183	CRLP/8796/2023 IA 1/2023 Stay Petition	CHIKKALA UMADEVI Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	PUBLIC PROSECUTOR (AP) N.R 6.2.26	VISAKHAPATNAM
184	WP/16483/2023 IA 1/2023 Direction Petition	BOYA MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR HOME KANAKALA DEVI PRASANNAKUMAR	ANANTAPUR
185	WP/17125/2023 IA 1/2023 Direction Petition	MANDALA SUJATHA Vs THE STATE OF AP	JADA SRAVAN KUMAR	GP FOR HOME	ANANTAPUR
186	CRLP/37/2024 IA 1/2024 Stay Petition	KANNE KIRAN KUMAR @ KIRAN Vs THE STATE SUB INSPECTOR OF POLICE	VALLEPU JAGADEESH	PUBLIC PROSECUTOR (AP) VENKATA DURGA RAO ANANTHA N.R 6.2.26	CHITTOOR
187	CRLP/1571/2024 IA 1/2024 Stay Petition	REKHA @ REKHA ASHOK GONDHALI Vs RAPURI SOWJANYA	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR N.R 6.2.26	YSR KADAPA
188	CRLP/2356/2024 IA 1/2024 Stay Petition	SHAIK ABDULLA Vs THE STATE OF ANDHRA PRADESH	SASANKA BHUVANAGIRI	PUBLIC PROSECUTOR (AP) SHEIKH NEHA HASSAN N.R 6.2.26	GUNTUR
189	CRLP/2707/2024 IA 1/2024 Stay Petition	A. JAILABDIN Vs THE STATE OF ANDHRA PRADESH	S VARADARAJULU CHETTY	PUBLIC PROSECUTOR (AP) BASHA SHAIK N.R 6.2.26	CHITTOOR

190	CRLP/3691/2024 IA 2/2024 Stay Petition	DR. A. LOKESH Vs THE STATE OF A.P.	SODUM ANVESHA	PUBLIC PROSECUTOR (AP) KARUMANCHI INDRANEEL BABU N.R 6.2.26	KRISHNA
191	CRLP/4064/2024 IA 1/2024 Stay Petition	YERRAGUNTLA SUNANDA Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	PUBLIC PROSECUTOR NALLANI VAMSI KRISHNA P RAVIKANTH N.R 6.2.26	ANANTAPUR
192	CRLP/4147/2024 IA 1/2024 Stay Petition IA 1/2025 Vacate Stay Petition CRLP/904/2025	YAGNAMURTHY KESAVA CHANDRA Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	PUBLIC PROSECUTOR S VARADARAJULU CHETTY N.R 6.2.26	ANANTAPUR
193	CRLP/904/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition IA 3/2025 Vacate Stay Petition	K SUDHARSHAN Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	PUBLIC PROSECUTOR S VARADARAJULU CHETTY	ANANTAPUR
194	CRLP/4346/2024 IA 1/2024 Stay Petition	SALA MADHU Vs THE STATE OF ANDHRA PRADESH	MALLIKARJUNA REDDY Y	PUBLIC PROSECUTOR HABIBULLA SHAIK	GUNTUR
195	CRLP/5448/2024 IA 2/2024 Direction Petition	OLETI RAMU Vs THE STATE OF ANDHRA PRADESH	J RAVI KUMAR	PUBLIC PROSECUTOR	KRISHNA
196	CRLP/5863/2024 IA 1/2024 Stay Petition	CHELLA SAMBASIVAM SHANMUGAM Vs CHELLA GOWTHAMI - (COMPLAINANT)	SS RAMA KRISHNA PRASAD		CHITTOOR
197	CRLP/6149/2024 IA 1/2024 Stay Petition	BALI RAMBABU Vs THE STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	PUBLIC PROSECUTOR N.R 6.2.26	VIZIANAGARAM
198	CRLP/7005/2024 IA 2/2024 Stay Petition IA 1/2025 Vacate Stay Petition CRLP/7007/2024	V. POOJITHA Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	PUBLIC PROSECUTOR HARSHITHA G. S. N.R.31.1	CHITTOOR
199	CRLP/7007/2024 IA 2/2024 Stay Petition	KONDETI VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	PUBLIC PROSECUTOR HARSHITHA G. S.	CHITTOOR
200	CRLP/7180/2024 IA 2/2024 Stay Petition	MADHUVARSU VENKATA KISHORE BABU Vs THE STATE OF ANDHRA PRADESH	DODDAKA HARSHA VARDHAN	PUBLIC PROSECUTOR OMKAR D N.R 6.2.26	PRAKASAM
201	CRLP/7379/2024 IA 1/2024 Stay Petition	THALAGANI @ TANAGANE GURU PRASAD Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	PUBLIC PROSECUTOR	PRAKASAM
202	CRLP/7888/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition IA 1/2025 Vacate Stay Petition	PUVVADA VMNM SAI KIRAN KUMAR Vs STATE OF ANDHRA PRADESH	D KASI RAO	PUBLIC PROSECUTOR KASIM NAGASAIM	PRAKASAM

203	CRLP/7979/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	BODAPATI SAMUEL VIJAY RATHNA KUMAR Vs THE PUBLIC PROSECUTOR	ABDUS SALEEM	PUBLIC PROSECUTOR N.R 6.2.26	VISAKHAPATNAM
204	CRLP/8477/2024 IA 2/2024 Stay Petition	CHENGALASETTY SAI HARSHA Vs THE STATE OF ANDHRA PRADESH	NUTHALAPATI MOHAN	PUBLIC PROSECUTOR VENKATA SATYANARAYANA CHENGALASETTY N.R 6.2.26	GUNTUR
205	CRLP/8705/2024 IA 1/2024 Stay Petition	GEDDADA RADHIKA RAMYA Vs THE STATE OF AP	S SRINIVASA RAO	PUBLIC PROSECUTOR N.R 6.2.26	VISAKHAPATNAM
206	CRLP/8778/2024 IA 1/2024 Stay Petition	NETHALA AMBEDKAR Vs THE STATE OF ANDHRA PRADESH	M S S SWAYAM PRAKASH BABU	PUBLIC PROSECUTOR R SUDHA RANI P V V SATYANARAYANA N.R 6.2.26	CHITTOOR
207	CRLP/9070/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	YENNAPUSA ANITHA @ YAMMANURU ANITHA Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	PUBLIC PROSECUTOR D PURNACHANDRA REDDY N.R 6.2.26	CHITTOOR
208	CRLP/9153/2024 IA 1/2024 Stay Petition	R LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH	NAMRATHA CHOUDARY P	PUBLIC PROSECUTOR AYESHA AZMA S N.R 6.2.26	KURNOOL
209	CRLP/9407/2024 IA 1/2024 Stay Petition	JONNAKUTI SUSHMA SREE @ BONDELA SUSHMA SREE Vs THE STATE OF ANDHRA PRADESH	BABU SUMANTH VELLAMPALLI	PUBLIC PROSECUTOR K RAGHU VEER HABIBULLA SHAIK N.R 6.2.26	PRAKASAM
210	CRLP/9741/2024 IA 1/2024 Stay Petition	BRAHMMANAIDU JANGAM Vs THE STATE OF ANDHRA PRADESH	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR N.R 6.2.26	KRISHNA
211	CRLP/9782/2024 IA 1/2024 Stay Petition	GUNUPUDI CHAKRAVARTHY Vs THE STATE OF ANDHRA PRADESH	N A RAMACHANDRA MURTHY	PUBLIC PROSECUTOR KOCHIRI RAJA SHEKAR N.R 6.2.26	KRISHNA
212	WP/13647/2024 IA 1/2024 Stay Petition	GHATTAMANENI MARUTI PRASAD Vs THE STATE OF ANDHRA PRADESH	LAKSHMINARAYANA V	GP FOR HOME GP FOR HOME N.R 6.2.26	KRISHNA
213	WP/21909/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition IA 1/2026 Leave Petition	LINGA REDDY RAMA MUNI REDDY Vs THE STATE OF ANDHRA PRADESH	THATHIREDDY ASHOK SRIVASTAVA	GP FOR HOME N.R 6.2.26	YSR KADAPA
214	WP/30038/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	THE KURNOOL UNITED CLUB Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	GP FOR HOME GP FOR HOME N.R 6.2.26	KURNOOL
215	WP/30143/2024 IA 1/2024 Direction Petition	ALA SARASWATHI Vs THE STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR HOME K J V N PUNDAREEKAKSHUDU N.R 6.2.26	SRIKAKULAM

216	CRLP/22/2025 IA 1/2025 Stay Petition	S. FAZLU RAHAMAN BASHA Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	PUBLIC PROSECUTOR N.R 6.2.26	CHITTOOR
217	CRLP/350/2025 IA 1/2025 Stay Petition CRLP/402/2025	SANIKOMMU VIJAY BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	NIRMALBABU A	PUBLIC PROSECUTOR	PRAKASAM
218	CRLP/402/2025 IA 1/2025 Stay Petition	SANIKOMMU VIJAY BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	NIRMALBABU A	PUBLIC PROSECUTOR	PRAKASAM
219	CRLP/626/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	SMT. J. BHAGYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	KASHAPOGU SURESH	PUBLIC PROSECUTOR K NARSI REDDY N.R 6.2.26	CHITTOOR
220	CRLP/891/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	BONDELA JAGADEESH Vs THE STATE OF ANDHRA PRADESH	BABU SUMANTH VELLAMPALLI	PUBLIC PROSECUTOR K RAGHU VEER HABIBULLA SHAIK N.R 6.2.26	PRAKASAM
221	WP/1151/2025 IA 1/2025 Direction Petition	CHINTHALA RAMASWAMY Vs THE STATE OF AP	NANDA KISHORE KONDURI	GP FOR HOME N.R 6.2.26	GUNTUR
222	CRLP/1372/2025 IA 2/2025 Stay Petition	RACHAMALLU SUJATHA Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	PUBLIC PROSECUTOR N.R 6.2.26	YSR KADAPA
223	CRLP/1428/2025 IA 1/2025 Stay Petition	IMRAN KHAN Vs SHAIK PARVEEN	RAMINENI SUDHEER	MAHADEVA KANTHRIGALA PUBLIC PROSECUTOR N.R 6.2.26	GUNTUR
224	CRLP/1621/2025 IA 2/2025 Stay Petition	MALLA POKESWARA RAO @ LOKESH Vs STATE OF ANDHRA PRADESH	M VIDYAVATHI	PUBLIC PROSECUTOR	VISAKHAPATNAM
225	CRLP/1734/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	PADAKANDLA PRATHAP Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	PUBLIC PROSECUTOR K.P.S. SAILESH REDDY N.R 6.2.26	EAST GODAVARI
226	CRLP/1963/2025 IA 1/2025 Stay Petition	B RAMACHANDRA Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	PUBLIC PROSECUTOR N.R 6.2.26	CHITTOOR
227	CRLP/2139/2025 IA 1/2025 Stay Petition	SHAIK AHMMAD UNNISA BEGUM @ BABY Vs THE STATE OF ANDHRA PRADESH	RACHURI LAKSHMIKAR	PUBLIC PROSECUTOR SRINIVASA RAO PAPPU N.R 6.2.26	WEST GODAVARI
228	CRLP/2243/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	SOMAVARAPU NAGA VENKATA SUNEETHA KUMARI Vs THE STATE OF ANDHRA PRADESH	KASHAPOGU SURESH	PUBLIC PROSECUTOR M.CHARULATHA N.R 6.2.26	GUNTUR
229	CRLP/2488/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	POTHURI SRUJAN CHAKRAVARTHY Vs THE STATE OF ANDHRA PRADESH	ROSEDAR S.R.A	PUBLIC PROSECUTOR M BALANAGA SRINIVAS N.R 6.2.26	KRISHNA

230	CRLP/3372/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	M/S. SRI DEGA ARTS Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	PUBLIC PROSECUTOR N.R 6.2.26	ANANTAPUR
231	WP/3647/2025 IA 1/2025 Direction Petition	S ABDUL ASIF Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR HOME N.R 6.2.26	ANANTAPUR
232	CRLP/3956/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	VENNA LAKSHMI KANTH Vs THE STATE OF ANDHRA PRADESH	K.P.S. SAILESH REDDY	PUBLIC PROSECUTOR RANGA SURYA PRAKASH RAO KOLA N.R 6.2.26	EAST GODAVARI
233	CRLP/4500/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	SHAIK MOHAMMAD ABUBAKAR SIDDIQUI Vs THE STATE OF ANDHRA PRADESH	KODURU BUJJI BABU	PUBLIC PROSECUTOR N.R.31.1	GUNTUR
234	CRLP/4610/2025 IA 2/2025 Stay Petition	PULI VINOD KUMAR Vs THE STATE OF ANDHRA PRADESH	DHEERA KANISHKA	PUBLIC PROSECUTOR PAPUDIPPU SASHIDAR REDDY N.R 6.2.26	YSR KADAPA
235	CRLP/4926/2025 IA 1/2025 Stay Petition	GURIVINDAPALLI ANJANEYULU Vs THE STATE OF ANDHRA PRADESH	POTTURI VIKRAM	PUBLIC PROSECUTOR T S ANIRUDH REDDY BANDI SRIHARI N.R 6.2.26	KRISHNA
236	CRLP/5075/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition CRLP/5077/2025 CRLP/7335/2025 CRLP/7338/2025	INAGULLA DURGA SAMBA SIVA RAO Vs THE STATE OF ANDHRA PRADESH	DIRISALA KRISHNA VAMSI	PUBLIC PROSECUTOR NARASIMHA RAO GUDISEVA N.R 6.2.26	KRISHNA
237	CRLP/5077/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	INAGALLA DURGA SAMBA SIVA RAO Vs THE STATE OF AP	DIRISALA KRISHNA VAMSI	PUBLIC PROSECUTOR NARASIMHA RAO GUDISEVA	KRISHNA
238	CRLP/7335/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	INAGLLA REVANTH Vs THE STATE OF ANDHRA PRADESH	DIRISALA KRISHNA VAMSI	PUBLIC PROSECUTOR NARASIMHA RAO GUDISEVA	KRISHNA
239	CRLP/7338/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	INAGALLA REVANTH Vs THE STATE OF ANDHRA PRADESH	DIRISALA KRISHNA VAMSI	PUBLIC PROSECUTOR NARASIMHA RAO GUDISEVA	KRISHNA
240	CRLP/5344/2025 IA 1/2025 Stay Petition	SHAIK TAJUDDIN Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	PUBLIC PROSECUTOR N.R 6.2.26	KRISHNA
241	CRLP/5923/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition CRLP/6095/2025	VEDULLAPALLI SREE REKHA Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	PUBLIC PROSECUTOR J AZAD CHENDRA SHEKAR N.R 6.2.26	EAST GODAVARI
242	CRLP/6095/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	VEDULLAPALLI SREE REKHA Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	PUBLIC PROSECUTOR J AZAD CHENDRA SHEKAR	EAST GODAVARI

243	CRLP/6097/2025 IA 1/2025 Stay Petition	MALE RUKMINI BAI Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	PUBLIC PROSECUTOR THATHIREDDY ASHOK SRIVASTAVA N.R 6.2.26	KURNOOL
244	CRLP/6271/2025 IA 1/2025 Stay Petition	CHENI CHENCHU LAKSHMI Vs THE STATE OF ANDHRA PRADESH	V VENKATA NAGA RAJU	PUBLIC PROSECUTOR HARSHITHA G. S. N.R 6.2.26	CHITTOOR
245	CRLP/6509/2025 IA 1/2025 Stay Petition	PITHANI NAGABALAJI Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	PUBLIC PROSECUTOR N.R 6.2.26	GUNTUR
246	CRLP/6824/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	KUNCHE SANKARA RAO Vs THE STATE OF ANDHRA PRADESH	Chennu Pavan Kumar	PUBLIC PROSECUTOR N.R 6.2.26	SRIKAKULAM
247	WP/7161/2025 IA 1/2025 Direction Petition	POTLAKAYALA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR HOME N.R 6.2.26	EAST GODAVARI
248	CRLP/7244/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	SRI KANTAMNENI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	RAVURI LEELA SAI SAMPATH	PUBLIC PROSECUTOR JANGAM VARUN ROY N.R 6.2.26	KRISHNA
249	CRLP/8549/2025 IA 3/2025 Stay Petition	NAGA LAKSHMAN Vs STATE OF ANDHRA PRADESH	SRINIVASA RAO PAPPU	PUBLIC PROSECUTOR DASARI S V V S V PRASAD	EAST GODAVARI
250	CRLP/9264/2025 IA 1/2025 Stay Petition	NALLABOTHULA TIRUMALESH ALIAS BOYA TIRUMALESH Vs THE STATE OF ANDHRA PRADESH	THATHIREDDY ASHOK SRIVASTAVA	PUBLIC PROSECUTOR	KURNOOL
251	CRLP/10167/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	GOPUGARI REDDAIAH REDDY Vs THE STATE OF ANDHRA PRADESH	KAMBYAGARI SAIPRATAP	PUBLIC PROSECUTOR PAPUDIPPU SASHIDAR REDDY	YSR KADAPA
252	CRLP/10287/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	VEMAREDDY SARADA Vs THE STATE OF ANDHRA PRADESH	JANARDHANA REDDY PONAKA	PUBLIC PROSECUTOR	SPS NELLORE
253	CRLP/10483/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	KANDA RAJYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	PUBLIC PROSECUTOR N ASWARTHA NARAYANA	ANANTAPUR
254	CRLP/10623/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	PEDIREDLA VEERRAJU Vs THE STATE OF ANDHRA PRADESH	VARREY VENTAKATA NAGAVISHNU TEJA	PUBLIC PROSECUTOR N.R 6.2.26	EAST GODAVARI
255	CRLP/11124/2025 IA 2/2025 Stay Petition	KOTANI RAVANA Vs THE STATE OF ANDHRA PRADESH	V R MAHESWARA RAO PALETI	PUBLIC PROSECUTOR KOMMAREDDY DIVAKARA REDDY N.R 6.2.26	KRISHNA
256	CRLP/11328/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	I KARUNA KUMAR Vs THE STATE OF ANDHRA PRADESH	T S B V RAMA REDDY	PUBLIC PROSECUTOR S.MOHANA RAO	KRISHNA

257	CRLP/12780/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	PURUGULLA VIJAYA BHASKAR Vs THE STATE OF ANDHRA PRADESH	GUNDAPU RAJESH KUMAR	PUBLIC PROSECUTOR CKR ASSOCIATES	VIZIANAGARAM
258	CRLP/13261/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	P MUNI RAJA REDDY Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	PUBLIC PROSECUTOR	CHITTOOR
259	CRLP/13512/2025 IA 2/2025 Stay Petition	AKULA VENKATA SWAMI Vs THE STATE OF ANDHRA PRADESH	SATYA SREENIVASA RAO K	PUBLIC PROSECUTOR GHANTASALA UDAYA BHASKAR	YSR KADAPA
260	WP/16502/2025 IA 1/2025 Direction Petition	VEMULAPALLI RAMANJANEYULU Vs THE STATE OF ANDHRA PRADESH	K J V N PUNDAREEKAKSHUDU	GP FOR HOME N.R 6.2.26	KRISHNA
261	WP/23909/2025 IA 1/2025 Stay Petition WP/3549/2025 WP/7902/2025 WP/12417/2025	SANNAPANENI VENKATA RAO CHOWDARY Vs THE STATE OF AP	KATTA SUDHAKAR	GP FOR HOME	GUNTUR
262	WP/3549/2025 IA 1/2025 Stay Petition IA 2/2025 Leave Petition IA 3/2025 Leave Petition IA 4/2025 Leave Petition	PANDRABOINA TIRUMALA KRISHNA @ JAGAN KRISHNA Vs THE STATE OF AP	V SURENDRA REDDY	GP FOR HOME GP FOR HOME	SPS NELLORE
263	WP/7902/2025 IA 1/2025 Direction Petition	BODI VENKATESH Vs THE STATE OF ANDHRA PRADESH	T M K CHAITANYA	GP FOR HOME	VISAKHAPATNAM
264	WP/12417/2025 IA 1/2025 Stay Petition	PANDARABOINA TIRUMALA KRISHNA @ JAGAN KRISHNA Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	GP FOR HOME	SPS NELLORE
265	WP/29847/2025 IA 1/2025 Direction Petition	OLETI RAMU Vs THE STATE OF ANDHRA PRADESH	J RAVI KUMAR	GP FOR HOME N.R 6.2.26	KRISHNA
266	WP/30449/2025	JAMALA VINOD Vs THE STATE OF AP	N CHANDRA SEKHAR REDDY	SPL.PUBLIC PROSECUTOR FOR CID GP FOR HOME N.R 6.2.26	CHITTOOR
267	WP/31749/2025 IA 1/2025 Direction Petition	M INDIRAMMA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR HOME N.R 6.2.26	KURNOOL
268	WP/31794/2025 IA 1/2025 Direction Petition	AKKULUGARI MARUTHI REDDY Vs THE STATE OF AP	P SARASWATHI	GP FOR HOME P S P SURESH KUMAR Spl. Public Prosecutor for CBI N.R 6.2.26	YSR KADAPA
269	WP/32318/2025 IA 1/2025 Direction Petition	THATAVARTHI SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR HOME	WEST GODAVARI

270	WP/33291/2025 IA 1/2025 Direction Petition	KONAPURAM HANUMANTHARAYUDU Vs THE STATE OF ANDHRA PRADESH	KASHAPOGU SURESH	GP FOR HOME N.R 6.2.26	ANANTAPUR
271	WP/35697/2025 IA 1/2025 Direction Petition	KAGGA SREE HARI @ HARI Vs THE STATE OF A.P.	D KASI RAO	GP FOR HOME	KRISHNA
272	WP/35731/2025 IA 1/2025 Direction Petition	RUDRARAJU RAVI Vs THE STATE OF ANDHRA PRADESH	G V V S VARA PRASAD	GP FOR HOME S.SYAM SUNDER RAO SC cum Spl P.P. For ACB N.R 6.2.26	CHITTOOR
273	WP/35975/2025 IA 1/2025 Direction Petition	GHISALAL JAIN Vs THE STATE OF ANDHRA PRADESH	ALLA TARUN KUMAR	GP FOR HOME	KRISHNA
274	WP/36291/2025 IA 1/2025 Direction Petition	SRI LANKA SHEKHAR BABU Vs THE STATE OF ANDHRA PRADESH	DIVYA DOKKA	GP FOR HOME N.R 6.2.26	EAST GODAVARI
275	WP/36758/2025 IA 1/2025 Direction Petition	SATCHU RAJVEER Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	GP FOR HOME N.R 6.2.26	VIZIANAGARAM
276	CRLP/220/2026 IA 2/2026-Stay Petition	KORUKONDA TATAJI Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	PUBLIC PROSECUTOR	VISAKHAPATNAM